

**SPECIAL BENCH**

**(K-115)**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**CP (IB) No. 265/KB/2020**

**Present: 1. Hon'ble Member(J), Shri M.B. Gosavi  
2. Hon'ble Member (T), Shri H.C. Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> OCTOBER, 2020, 10:30 A.M**

Name of the Company	M/s. Ajay Sales & Service Vs. Simplex Infrastructures Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel appeared through video conference:**

1. Mr. Sandip Joshi, Advocate ] For the Operational Creditor
2. Mr. Rahul Auddy, Advocate ]
  
1. Mr. Soumen Ghosh, Advocate ] For the Corporate Debtor
2. Mr. Snehashis Sen, Advocate ]
3. Mr. Abhishek Banerjee, Advocate ]

**ORDER**

1. Ld. Counsel for the Operational Creditor appeared. Ld. Counsel for the Corporate Debtor appeared.
2. Ld. Counsel for the Operational Creditor, Mr. Sandip Joshi, submits that the matter has been amicably settled between the parties and seeks permission to withdraw the C.P.
3. Permission is granted. C.P. stands disposed of as withdrawn. No order as to costs.

**(Harish Chander Suri)  
Member (Technical)**

**(Madan B. Gosavi)  
(Member (Judicial))**